NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

C.P. (IB)/1180(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **05.02.2024**

NAME OF THE PARTIES : **Omkara Assets Reconstruction Private Limited**

Vs

Gigeo Construction Company Private Limited

For FC : Adv. Astha Ojha

For CD : Adv. Atharva Khadse.

Section 7 of IBC

ORDER

The Order in this CP was to be pronounced today. However, certain clarifications are required from the FC as to the date of default and demand of claim. Counsel for FC has agreed to provide the same before the next date of posting. **List on 09.02.2024 for clarification.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//